

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 175 of 2014
Appeal No. 180 of 2014 & IA No. 292 of 2014**

Dated : 12th January, 2017

In the matter of:

NTPC Ltd. ... Appellant(s)
Vs. ... Respondent(s)
Central Electricity Regulatory Commission &Ors. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 180 of 2014 & IA No. 292 of 2014

In the matter of:

GRIDCO Ltd. ... Appellant(s)
Vs. ... Respondent(s)
NTPC Ltd. & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **20th February, 2017.**

For Court Master